

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2986
(To be answered on the 4th January 2018)**

Grounding of Aircraft due to Technical Glitch

2986. SHRI RAM CHARITRA NISHAD

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether an Air India flight to New York with 300 passengers had to be grounded recently due to a technical glitch in the aircraft;**
- (b) if so, the details thereof;**
- (c) whether all the passengers were shifted to a hotel and the flight finally took off after a delay of 15 hours;**
- (d) if so, the details thereof; and**
- (e) the corrective action taken by the Government in this regard?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Yes, Madam. Boeing 777-300ER airplane VT-ALL, operating AI-102 on 12 December 2017, New York-Delhi Sector had developed defect related to hydraulic system at New York.

(c) to (e): Yes, Madam. Air India made an announcement that the new flight AI 102D will depart at 12:30 on Dec 13, 2017 and the passengers were provided hotel accommodation. Some of these passengers who came to report for AI102D/13Dec were reimbursed for taxi charges. Total USD1285/- was paid on this account. Few passengers changed their reservation for later dates without any charges. Few passengers cancelled the reservations and full refund was authorized for them. The airplane was declared serviceable after a delay of 22:45 hrs.
